

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.230 – Appeal 04 of 2021
Item No.231 – IA 788 of 2021
In
CP(IB) 404 of 2019

Order under Section 9 IBC

IN THE MATTER OF:

Nandish Patel
V/s
MVOmni Projects(India) Ltd

.....Applicant

.....Respondent

Order delivered on ..06/04/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to paucity of time as the Hon'ble Member (J) as well as Hon'ble Member (T) is holding another Bench in post lunch session.

Re-Notify on 05.05.2022.

-sd-

SATYENDER KUMAR TYAGI
(COURT OFFICER)